BEFORE DRIGHTA PAWAT, JOHN BECRETARY & FIRST APPELLATE AUTHORITY

(Under Section 19 of RTI Act, 2005)
MINISTRY OF LAW & JUSTICE, DEPARTMENT OF LEGAL AFFAIRS
ROOM NO.408, 'A' WING, SHASTRI BHAWAN, NEW DELHI-110001

Appeal No.

Date:21.10.13

21(1301)/2013-IC 21(1303)/2013-IC 21(1303)/2013-IC 21(1305)/2013-IC 21(1324)/2013-IG 21(1336)/2013-IC 21(1428)/2013-IC 21(1285)/2013-IC 21(1283)/2013-IC 21(1287)/2013-IC

In the matter of

Shri Kalyan Krishna Nandi 196/D, Block-B, Bangur Avenue Kolkata-700055.

Appellant

Versus

Central Public Information Officer Ministry of Law & Justice Department of Legal Affairs Shastri Bhawan, New Delhi-110001

Respondent

DATE: TWENTY FIRST OCTOBER TWO THOUSAND THIRTEEN.

Date: 21.10.13

ORDER

The appellant has filed a request before the appellate authority to transfer his request to Chief Secretary, Government of West Bengal for appropriate action.

In this regard it is informed to the appellant that this appellate authority is not supposed to transfer the request to Chief Secretary, West Bengal. Appellant may kindly send his request directly to the Chief Secretary, West Bengal. If in

figure the appralant sends his request to this department no action will be laked in this regard. RTI Section is directed not to take any action on the request of the appellant.

(DR.GITA RAWAT) 21 /X

Joint Secretary & Appellate Authority
Date:21.10.13

Copy to:

 Shri Kalyan Krishna Nandi, 196/D, Block-B, Bangur Avenue, Kolkata-700055.

2. Smt. Asha Sota, CAPIO.

(DR. PET CAWAT)

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